IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-439/(ND)/2017

In the matter of

CJ Darcel Logistics Ltd

....PETITIONER

Vs.

Hindustan Paper Corporation Ltd

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor:

For the Intervener

ORDER

None appears for both the parties. Taking into consideration the interest of justice, a final opportunity is given to both the parties to put their appearance.

Post the matter on 17.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018